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**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2 PM ON 23/01/2020**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : MA/358/2019**  
**PETITION NUMBER : CP/114/IB/2018**  
**NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)**  
**NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS**  
**UNDER SECTION : SEC 66 OF IBC**

S.No.	Name (in Capital)	Represented by	Signature
1.	R. KESAVARAJA for Sambharan,	Counsel for Respondents Kijayalakshmi	R. [Signature]
2)	S. SATHIYA VARAYANAN	Counsel for	[Signature]
3)	SHARATH B. ATHREYA	Applicant	[Signature]

**ORDER**

At request of the Learned Counsels for the parties, post the matter on  
**12.02.2020.**

SD  
[S. VIJAYARAGHAVAN]  
Member (Technical)

SD  
[R. VARADHARAJAN]  
Member (Judicial)